NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/8/2016

NAME OF THE PETITIONER(S) : Eshaque & 3 Ors

NAME OF THE RESPONDENT(S)

: M/s. Biomass Briquetting Fuel Technologies Pvt ltd

UNDER SECTION

: 241(1), 242(4), 213, 447, 448, 444

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Adv. Sinelhu. S. Kamath R2 Adv. Alhing KP Pet Hione

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ORDER

Counsel for Petitioner present. Sindhu S.Kamath, Counsel representing R2 also present. Counsel for R2 prays some more time for filing counter. At request time is extended. Put up on 27/02/2017 at 10.30 A.M

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)